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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 1662-1716
/Genl./Circulation/West/THC/2026

Dated, Delhi the 14/1/26

Sub:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 511-512/R.R (Civil)/South/Saket/2026 dated 06.01.2026 along with its enclosure i.e. Mark 'A' (Record of 152 of Execution Petitions for the year 2012 are identified by Record Room (Civil), South District in Record Room (Sessions), South District during the period w.e.f. 21.12.2025 to 31.12.2025 for weeding out) bearing diary no. 624 dated 12.01.2026 received, on the subject cited above, from Sh. Abhitosh Pratap Singh Rathore, Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 152 Execution Petitions for the year 2012 are identified by Record Room (Civil), South District in Record Room (Sessions), South District during the period w.e.f. 21.12.2025 to 31.12.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 152 Execution Petitions for the year 2012 are identified by Record Room (Civil), South District in Record Room (Sessions), South District during the period w.e.f. 21.12.2025 to 31.12.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
- ✓ 4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Harish Kumar)

District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

N. _____ R.R (Civil)/South/Saket/2026

Dated: 6/1/26 *6/1/26*

To,

The Ld. Principal District & Sessions Judges,
South District - South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central IHC/ West PHC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahdara KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 786/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter End-st. No. 286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam

It is to apprise you that record of 152 Execution Petitions for the year, 2012 in Record Room (Civil), South District in Record Room (Sessions), South District, identified during the period w.e.f. 21.12.2025 to 31.12.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal or matter in respect of petitions shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id i.e. rrst.ddc@ddc.mc.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

The Branch In-Charge, R & I branch is further directed to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

AV

(Abhitosh Pratap Singh Rathore)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-A

**LIST OF DECIDED CASES FOR WEEDING OUT OF YEAR 2012 EXECUTION 2012 OF RECORD ROOM
CIVIL SOUTH DISTRICT, SAKET COURT COMPLEX NEW DELHI**

S.No.	Goshwami MO	Case No.	YEAR	PETITIONER	RESPONDENT	DOD	Decision Type
1	546 EXE-CIVIL-2012	64/08	2008	KAPIL SACHDEV	SHIBANI DAS GUPTA	17-1-2012	P/ALLOWED
2	547 EXE-CIVIL-2012	008/12	2012	BRAHAM CHAND	SHAHBUDIN	29-2-2012	SATISFIED
3	548 EXE-CIVIL-2012	106/09	2009	GOLI FINANCE LTD	SURESH CHAND	28-2-2012	DID FOR NON PROCUTION
4	549 EXE-CIVIL-2012	002/12	2012	OM PRAKASH SAINI	RAMESH	25-2-2012	SATISFIED
5	550 EXE-CIVIL-2012	001/12	2012	OM PRAKASH SAINI	VIJAY LAXMI	25-2-2012	SATISFIED
6	551 EXE-CIVIL-2012	62/11	2011	TRI LOCHAN SINGH	AMARJEET SINGH	21-2-2012	P/ALLOWED
7	552 EXE-CIVIL-2012	68/11	2011	KANSAL WOOLLEN & HOSIERY MILLS PVT LTD	DR USHA SINGH	8-2-2012	P/ALLOWED
8	553 EXE-CIVIL-2012	004/09	2009	KANCHAN RAJAN	RISHI RAM	17-2-2012	P/ALLOWED
9	554 EXE-CIVIL-2012	77/11	2011	ASHOK KUMAR DADANI	S.K SHARMA	15-2-2012	WITHDRAWN
10	555 EXE-CIVIL-2012	21/11	2011	RAJINDER KUMAR	CHANDER GUPTA KHANNA	15-2-2012	P/ALLOWED
11	556 EXE-CIVIL-2012	06/12	2012	SHAKUNTALA	CHANDER	6-2-2012	SATISFIED
12	557 EXE-CIVIL-2012	132/10	2010	BABU RAM SHARMA	NARENDER SINGH	6-2-2012	SATISFIED
13	558 EXE-CIVIL-2012	56/11	2011	M/s. Pamassus Publishers & Printers Pvt. Ltd.	Late Shri KC. Babbar	3-2-2012	P/ALLOWED
14	559 EXE-CIVIL-2012	77/08	2008	JAGDISH CHANDRA PAHUJA	SH SHEESH PAL GAUTAM	1-2-2012	WITHDRAWN SETTLED
15	560 EXE-CIVIL-2012	145/09	2009	SURJEET SINGH	HARI KISHAN SHARMA	1-2-2012	P/ALLOWED
16	561 EXE-CIVIL-2012	79/08	2008	DEVI DAYAL	Sheesh Pal Gautam	1-2-2012	P/ALLOWED
17	562 EXE-CIVIL-2012	78/08	2008	SUSHIL KUMAR GUPTA	Sheesh Pal Gautam	1-2-2012	P/ALLOWED
18	563 EXE-CIVIL-2012	10/12	2012	SACHIN GUPTA	SACHIN MUNJAL	30-3-2012	D/D
19	564 EXE-CIVIL-2012	74/11	2011	MANOJ KUMAR	MEENA KHANNA	26-3-2012	P/ALLOWED
20	565 EXE-CIVIL-2012	201/10	2010	RAJ KUMAR	S.S GILL	21-3-2012	DID
21	566 EXE-CIVIL-2012	199/10	2010	THAU RAM	S.S GILL	21-3-2012	DID
22	567 EXE-CIVIL-2012	200/10	2010	ROSHAN LAL	S.S GILL	21-3-2012	DID
23	568 EXE CIVIL 2012	198/10	2010	RAMLAL	S.S GILL	21-3-2012	DID
24	569 EXE CIVIL 2012	5/10	2010	MOHINDER KAUR	S.S GILL	21-3-2012	DID
25	570 EXE CIVIL 2012	197/10	2010	MOHINDER KAUR	S.S GILL	21-3-2012	DID
26	571 EXE CIVIL 2012	19/11	2011	GOLI FINANCE LTD	MS.CHRISTINA	17-3-2012	DID
27	572 EXE CIVIL 2012	162/10	2010	CHANDAN KUMAR SINGH	MS. Madhu Manaktala	15-3-2012	DISMISSED
28	573 EXE CIVIL 2012	21A/11	2011	CHANDAN KUMAR SINGH	MS. Madhu Manaktala	15-3-2012	P/ALLOWED
29	574 EXE CIVIL-2012	61/11	2011	SH.SHIKHER CHAND JAIN	GURNIR SINGH	14-3-2012	P/ALLOWED
30	575 EXE CIVIL 2012	24/11	2011	AVTAR ELECTRIC WORKS	MISS SHANTI DEVI	14-3-2012	P/ALLOWED
31	576 EXE CIVIL 2012	83/11	2011	TRUE LINK FINANCE LTD	SMT.RANI	12-3-2012	DID
32	578 EXE CIVIL 2012	114/09	2009	SH.HARBANS LAL	PARAMJEET SINGH	12-3-2012	P/ALLOWED

33	579-EXE-CIVIL-2012	185A/10	2010	J.K SHARMA	SMT.LAJWANTI	2-3-2012	P/ALLOWED
34	580-EXE-CIVIL-2012	149/10	2010	BHARTIYA KHADI GRAMODHYOG SINGH	ARUN BATRA	8-3-2012	DID
35	581 EXE-CIVIL-2012	174/08	2008	SH.GANGA	SH. C.L GUPTA	8-3-2012	DID
36	582 EXE-CIVIL-2012	79/11	2011	MAHESH DRY CPEANERS	M/S UNITED AMUSEMENT PARKS LTD	1-3-2012	SATISFIED
37	583-EXE-CIVIL-2012	108/09	2009	GOLI FINANCE LTD	NARESH KUMAR RANA	19-4-2012	SATISFIED
38	584-EXE-CIVIL-2012	94/11	2011	MISS VEENA GUPTA	MRS.RENA	26-4-2012	SATISFIED
39	585-EXE-CIVIL-2012	89/10	2010	Chemical And Metallurgical Design Company Ltd.	Mukesh Kandhari	25-4-2012	WITHDRAWN
40	586-EXE-CIVIL-2012	93/10	2010	VIRENDER BHASIN	VINOD CHOUDHARY	24-4-2012	P/ALLOWED
41	587-EXE-CIVIL-2012	166/10	2010	VIRENDER BHASIN	VINOD CHOUDHARY	24-4-2012	P/ALLOWED
42	588 EXE-CIVIL-2012	05/12	2012	ABDUL MOJID ANSARI	SURAJ SINGH	24-4-2012	WITHDRAWN
43	589 EXE-CIVIL-2012	24/09	2009	GOLI FINANCE LTD	SANDEEP SETH	23-4-2012	SATISFIED
44	590 EXE CIVIL-2012	371/09	2009	RAJNI DEVI	RAJIV SHARMA	21-4-2012	P/ALLOWED
45	591-EXE-CIVIL-2012	80/11	2011	VOLEX FINANCE & INDUSTRIES LTD ..	PRADEEP K P	20-4-2012	SATISFIED
46	592-EXE-CIVIL-2012	02/11	2011	CHANDER SHEKHAR JOSHI	MUKESH KUMAR TANDON	19-04-2012	P/ALLOWED
47	593-EXE-CIVIL-2012	86/11	2011	TRUE LINK FINANCE LTD	RAJU & ORS	19-04-2012	SATISFIED
48	594-EXE-CIVIL-2012	04/11	2011	PRABHU DAYAL MITTAL	RAKESH CHAUDHARY	17-04-2012	P/ALLOWED
49	595-EXE-CIVIL-2012	18/11	2011	GOLI FINANCE LTD	SMT. LAXMI & ORS	16-04-2012	DID
50	596-EXE CIVIL-2012	51/11	2011	A.K. SINHA	SUDESH	16-04-2012	DID
51	597-EXE CIVIL-2012	116/10	2010	MOHD. AHMED	MOHD. NABI	12-04-2012	P/ALLOWED
52	598 EXE-CIVIL-2012	142/10	2010	MS.ROHINI KHULLAR	SH.JIA LAL BAJAJ	11-4-2012	P/ALLOWED
53	599 EXE-CIVIL-2012	192/09	2009	MAM CHAND GARG	HARI RAM	10-4-2012	DID
54	600 EXE CIVIL-2012	74/10	2010	TRUE LINK FINANCE LTD	SH.KRISHAN	9-4-2012	SATISFIED
55	601 EXE-CIVIL-2012	26/12	2012	MOHD ASIF	ASHOK MANCHANDA	2-4-2012	DID
56	602 EXE-CIVIL-2012	34/12	2012	PIYUSH KANTI PAUL	M/s Mnkul Consultants & Estate Agencies Ltd	29-5-2012	SATISFIED
57	603 EXE-CIVIL-2012	202/09	2009	ABDUL AZAZ	ASHUTOSH SHARMA	28-5-2012	DISMISSED/ WITHDRAWN
58	604 EXE CIVIL-2012	20/12	2012	BHAGWATI DEVI	PRABHATI	24-5-2012	SATISFIED
59	605 EXE CIVIL-2012	19/12	2012	BHAGWATI DEVI	NAND KISHORE	24-5-2012	SATISFIED
60	606 EXE CIVIL-2012	62/11	2011	TRUE LINK FINANCE LTD	PRADEEP & ORS	23-5-2012	SATISFIED
61	607 EXE CIVIL-2012	02/11	2011	TRUE LINK FINANCE LTD	ANITA	22-5-2012	SATISFIED
62	608 EXE CIVIL-2012	001/11	2011	TRUE LINK FINANCE LTD	RAHUL A YETAY	21-5-2012	DISPOSED/ WITHDRAWN
63	609 EXE CIVIL-2012	75/11	2011	GENPACT INDIA	YOGESH CHAMOLI	19-5-2012	DID
64	610 EXE CIVIL-2012	118/09	2009	BRIJ GARMENTS	MEENA KHANNA	17-5-2012	P/ALLOWED
65	611 EXE CIVIL-2012	70/11	2011	OM PRAKASH AGGARWAL	SATISH SAINI	15-5-2012	P/ALLOWED
66	612 EXE CIVIL-2012	38/11	2011	RAKESH BANSAL	RAJINDER KUMAR GUPTA	11-5-2012	DID

67	613 EXE-CIVIL-2012	146/10	2010	SATENDER KUMAR SHARMA	RAVINDER BINDORIA	8-5-2012	P/ALLOWED
68	614 FXF-CIVIL-2012	68/08	2008	M/S S.K MEDOCOS(p) LTD	HARISH GUPTA	3-5-2012	P/ALLOWED
69	615 EXE-CIVIL-2012	56/11	2011	SMT.SHAKUNTALA DEVI	DR.LAXMAN SINGH	2-5-2012	DID
70	616 EXE-CIVIL-2012	206/09	2009	SURJIT SINGH CHAUHAN & SONS PVT LTD	PURSHOTTAM DASS	2-5-2012	DID
71	617 EXE-CIVIL-2012	30/12	2012	BELI RAM	ANIL KAPOOR	8-6-2012	SATISFIED
72	618 EXE-CIVIL-2012	36/12	2012	SMT.JAGPAL KAUR	IQBAL KHAN	7-6-2012	SATISFIED
73	619 EXE-CIVIL-2012	32/12	2012	KESHAV RAM	BRAHAM SINGH	1-6-2012	SATISFIED
74	620 EXE-CIVIL-2012	235/10	2010	TRUE LINK FINANCE LTD	SMT S.KALPANA	6-7-2012	SATISFIED
75	621 EXE-CIVIL-2012	04/12	2012	KARTAR SINGH	RAM PRAKASH BATRA	7-7-2012	PETITION DISPOSED
76	622 EXE-CIVIL-2012	05/12	2012	KARTAR SINGH	OM PRAKASH BATRA	7-7-2012	DISPOSED
77	623 EXE-CIVIL-2012	33/09	2009	TRUE LINK FINANCE LTD	RAJ SINGH & ORS	13-07-2012	SATISFIED
78	624 EXE-CIVIL-2012	26/11	2011	B. P. SINGH	LAKHI RAM GUPTA & ORS	07-07-2012	SATISFIED
79	625 EXE-CIVIL-2012	48/12	2012	DR. GOPAL GUPTA	SHASHI KAPOOR	22-08-2012	DAW
80	626 EXE-CIVIL-2012	230/09	2009	KAILASH GARG	GURNBACHAN SINGH	22-08-2012	P/ALLOWED
81	627 EXE-CIVIL-2012	24/12	2012	MAX NEW YORK LIFE INS.CO.	RICHARD MADHOK	21-08-2012	SATISFIED
82	628 EXE-CIVIL-2012	27/12	2012	RAJEEV SINGH	GLOBAL SHARE	18-08-2012	DID
83	629 EXE-CIVIL-2012	95/11	2011	SAROJINI KAPUR	SAURASHTRA MARINE SURVEY	18-08-2012	SATISFIED
84	630 EXE-CIVIL-2012	44/12	2012	RAKESH CHAUDHARY	BHAGWATI PRASAD GARG	17-08-2012	SATISFIED
85	631 EXE-CIVIL-2012	46/12	2012	SURESH CHAND JAIN	MALA LAKHANI	18-08-2012	SATISFIED
86	632 EXE-CIVIL-2012	237/10	2010	THE ROYAL BANK SCOTLAND	SATISH KUMAR BIDHURI	17-08-2012	SATISFIED
87	633 EXE-CIVIL-2012	37/12	2012	BHAGAT SINGH	SMT ATTAR	17-08-2012	SATISFIED
88	634 EXE-CIVIL-2012	132/12	2012	JAGDISH CHANDER	VIJAY KUMAR KUSHWANI	24-08-2012	P/ALLOWED
89	635 EXE-CIVIL-2012	55/11	2011	AKJ FINCAP LTD	NIRMALA DEVI	10-08-2012	T/C
90	636 EXE-CIVIL-2012	60/11	2011	M/S CHETAN BUILDER	MCD	31-08-2012	SATISFIED
91	637 EXE-CIVIL-2012	13/11	2011	TRUE LINK FINANCE LTD	SH GOPAL & ORS	29-08-2012	SATISFIED
92	638 EXE-CIVIL-2012	20/12	2012	SURTI RAM	R K BAKSHI	29-08-2012	P/ALLOWED
93	639 EXE-CIVIL-2012	35/12	2012	RAJ KUMARI	ASHOK KUMAR	27-08-2012	SATISFIED
94	640 EXE-CIVIL-2012	72/11	2011	DALIP KUMAR	S.S. CON-BUILT P LTD	25-08-2012	DID
95	641 EXE-CIVIL-2012	31/12	2012	SATYA PRAKASH	SUNIL MOHAN	25-08-2012	SATISFIED
96	642 EXE-CIVIL-2012	45/12	2012	MANJARI DEVI	DR. L.T. VERMA	25-08-2012	SATISFIED
97	643 EXE-CIVIL-2012	53/12	2012	SMT RAJ BATRA	SMT URMILA JOSHI	23-08-2012	DAW
98	644 EXE-CIVIL-2012	52/11	2011	KHUSHI CHAND SHARMA	AJEET SINGH	23-08-2012	P/ALLOWED
99	645 EXE-CIVIL-2012	31/12	2012	CHAMAN LAL	SMT SHANTI DEVI	23-08-2012	DNP
100	646 EXE-CIVIL-2012	22/12	2012	SATYA NARAYAN @ SATISH	KARIMUDDIN & ORS	13-08-2012	SATISFIED
101	647 EXE-CIVIL-2012	32/08	2008	UMA SAIHAY MEMORIAL TRUST	M/S JAIN MALL CABLES	09-08-2012	SATISFIED

102	648-EXE-CIVIL-2012	21/11	2011	PANKAJ AGGARWAL	M/S BENTEC LINING & FABRIC	08-08-2012	DID
103	649-EXE CIVIL-2012	225/10	2010	ROTODEL PUMPS & GEARS P LTD	HEALTY AND GRASHAM INDIA LTD	08-08-2012	SATISFIED
104	650-EXE-CIVIL-2012	22/12	2012	MAHAVIR KOHLI	WAHID KHAN	08-08-2012	DID
105	651 EXE-CIVIL-2012	21/12	2012	GIRISH CHAND KATARIA	WAHID KHAN	8-8-2012	DID
106	652 EXE CIVIL-2012	171/09	2009	KEWAL KISHAN AHUJA	JAGDEEP SINGH	7-8-2012	DID
107	653 EXE-CIVIL-2012	172/09	2009	KEWAL KISHAN AHUJA	JAGDEEP SINGH	7-8-2012	DID
108	654 EXE-CIVIL-2012	86/11	2011	MOHD AHMED	MOHD NABI	7-8-2012	DID
109	655 EXE-CIVIL-2012	94/09	2009	GOLI FINANCE LTD	M Sebastin	6-8-2012	SATISFIED
110	656 EXE-CIVIL-2012	15/12	2012	M/S A.R ENGINEERS CONTRECTORS	THE COMMISSIONER OF M.C.D	31-8-2012	SATISFIED
111	657 EXE-CIVIL-2012	16/12	2012	M/S A.R ENGINEERS CONTRECTORS	THE COMMISSIONER OF M.C.D	31-8-2012	SATISFIED
112	658 EXE-CIVIL-2012	17/12	2012	M/S A.R ENGINEERS CONTRECTORS	THE COMMISSIONER OF M.C.D	31-8-2012	SATISFIED
113	659-EXE-CIVIL-2012	163/10	2010	PRAMOD KUMAR	ANIL KUMAR	23-08-2012	DID
114	660 EXE-CIVIL-2012	M-2/11	2011	RASHEEDAN	MOHD.HANEEF	20-3-2012	DISMISSED/ WITHDRAWN
115	661 EXE-CIVIL-2012	90/10	2010	PRABHU DAYAL MITTAL	RAKESH CHAUDHARY	17-4-2012	P/ALLOWED
116	662 EXE-CIVIL-2012	39/11	2011	DR.AHMED ALI KHAN	JAI PRAKASH SAINI	6-8-2012	SATISFIED
117	788EXE-CIVIL-2012	8	2010	SACHIN VERMA	AJIT SINGH	1-2-2012	WITHDRAWN
118	789-EXE-CIVIL-2012	22	2011	RAJIV GUPTA	ANU MANGLANI	3-2-2012	SATISFIED
119	790-EXE-CIVIL-2012	247	2011	SANTOSH KUMARI	OM PARKASH	03.02.2012	DISMISSED
120	791-EXE-CIVIL-2012	94	2011	MANOJ KUMAR	S.P AGGARWAL	3-2-2012	ALLOWED
121	792-EXE-CIVIL-2012	221	2011	SACHIN GUPTA	R.S VASHISTH	3-2-2012	ALLOWED
122	793-EXE-CIVIL-2012	100	2011	SUNIL KUMAR	GURU RAVI DASS TEMPLE SOCIETY	3-2-2012	ALLOWED
123	794-EXE-CIVIL-2012	99	2011	ANIL GANDHI	GURU RAVI DASS TEMPLE MANAGEMENT	3-2-2012	ALLOWED
124	795-EXE CIVIL-2012	26	2011	NEERAJ SHARMA	J.K RALHAN	27-2-2012	ALLOWED
125	796 EXE CIVIL-2012	3	2011	KOTAK MAHINDRA BANK LTD	CHANDER JHA	3-2-2012	WITHDRAWN
126	797 EXE CIVIL-2012	322	2011	SC SARKAR	RAMESH KUMAR	3-2-2012	ALLOWED
127	798 EXE CIVIL-2012	306	2010	KAILASH GARG	DR. GURBACHAN SINGH CHAUDHARY	3-2-2012	ALLOWED
128	799 EXE CIVIL-2012	207	2010	CHAWLA PHOTOSTAT	PREET NARANG	3-2-2012	ALLOWED
129	800 EXE CIVIL-2012	244	2011	DALJEET KAUR	RAJENDER GUPTA	3-2-2012	ALLOWED
130	801 EXE CIVIL-2012	246	2011	RAKESH KUMAR SATIJA	RAMESH VERMA	3-2-2012	DID
131	802 EXE CIVIL-2012	1	2011	KRISHAN GIRDHAR	RAM KATARI A	3-2-2012	DISMISSED
132	803 EXE CIVIL-2012	333	2011	DALJEET KAUR	RAJENDER GUPTA	3-2-2012	ALLOWED
133	804 EXE CIVIL-2012	252	2011	SUSHIL KUMAR	SURAJ NARAIN	3-2-2012	DID

134	805-EXE-CIVIL-2012	98	2011	MUKESH KUMAR AGGARWAL	GURU RAVIDASS TEMPLE	3-2-2012	ALLOWED
135	806-EXE-CIVIL-2012	250	2011	SUSHIL KUMAR	BHARAT VASHISHT	3-2-2012	DID
136	807-EXE-CIVIL-2012	311	2011	RAKESH AGGARWAL	JAY SHREE	3-2-2012	DID
137	808-EXE-CIVIL-2012	105	2011	KIBRIYA KHANAM	TALAT SULTAN	10-2-2012	ALLOWED
138	809-EXE-CIVIL-2012	64	2009	KRISHAN KUMAR	MEENA KHANNA	10-2-2012	ALLOWED
139	810-EXE-CIVIL-2012	57	2012	KAPIL SACHDEV	DEEPAK DASS GUPTA	10-2-2013	WITHDRAWN
140	811-EXE-CIVIL-2012	109	2011	M/S A.J. PRINTERS	SWAMI GOVERDHAN RANGACHARJI MAHARAJ	10-2-2012	ALLOWED
141	812-EXE-CIVIL-2012	280	2011	ANIL KUMAR GUPTA	DEVKI DEVI	10-2-2012	ALLOWED
142	813-EXE-CIVIL-2012	264	2011	SANJEEV SETHI	MANOHAR LAL	10-2-2012	ALLOWED
143	814-EXE-CIVIL-2012	32	2011	SALMA KHATOON	ZAHIMUDDIN	10-2-2012	SATISFIED
144	815-EXE-CIVIL-2012	281	2011	ANIL KUMAR GUPTA	DEVKI DEVI	10-2-2012	ALLOWED
145	816-EXE-CIVIL-2012	329	2009	Dr. Luna Ajmali	Haji Sharafatullah	10-2-2012	ALLOWED
146	817-EXE-CIVIL-2012	92	2009	SUDHIR NAYAR	RAJ RANI	10-2-2012	DID
147	818-EXE-CIVIL-2012	7	2009	HARBANS LAL	PARAMJIT SINGH	10-2-2012	ALLOWED
148	819-EXE-CIVIL-2012	68	2011	SANJEEV SETHI	MANOHAR LAL	10-2-2012	ALLOWED
149	820-EXE-CIVIL-2012	146	2011	SHYAM LAL	PUSHPA DEVI	10-2-2012	DID
150	821-EXE-CIVIL-2012	147	2011	GIR VAR	PUSHPA DEVI	10-2-2012	DID
151	822-EXE-CIVIL-2012	148	2011	SHYAM LAL	PUSHPA DEVI	10-2-2012	DNP
152	823-EXE-CIVIL-2012	418	2011	KASHMIR TIMBER MERCHANTS	BALDEV SINGH SETHI	10-2-2012	ALLOWED